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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISION BENCH**  
**CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER : :

PETITION NUMBER : CP/23/2018

NAME OF THE PETITIONER(S) : MILLER PROMOTERS PVT LTD

NAME OF THE RESPONDENT(S) : ROC, CHENNAI

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	V. Ic. Rajeselvam	For Petitioner	<i>V. Ic. Rajeselvam</i>
2.	B. Sarathbahu	For Respondent	<i>B. Sarathbahu</i>

**ORDER**

Representing counsel for petitioner present. Representative of ROC present and filed report. The matter is adjourned at request for hearing submissions. Put up on 22.01.2018.

*sd/-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*sd/-*  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

bc